

Notes of the Registry

Order of the Tribunal

23.8.2005

Applicant by Shri M. Saini.

Respondents by Shri Om Namdeo.

The learned counsel for the applicant submits that the direction given by the Tribunal in OA No. 846/2003 dated 17th September, 2004 has been complied with and this CCP has become infructuous.

In view of the above the CCP is dismissed as infructuous. The notices issued are discharged.

(Madan Mohan)

JM

(M.P. Singh)

VC